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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 81/2017 with T.P No. 96/58-59,397-398/NCLT/AHM/2016 (New)
C.P. No. 42/58-59,397-398/CLB/MB/2015 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017**

Name of the Company:

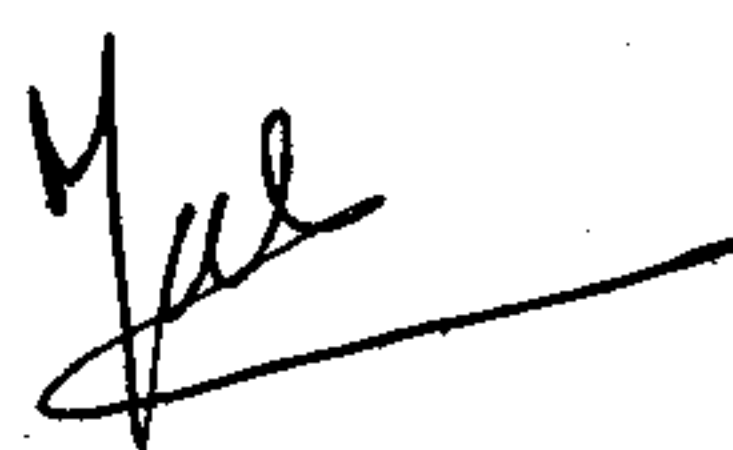



Peter Leonidas & Anr.

V/s

Soma Tech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 58-59 (2013) and Section 397-398 of
the Companies Act, 1956;

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. NAVIN PAHWA MS. RITU SHAH	SR. ADV. ADV.		
2.	Mr. Rohan A. Shah	Adv.	Respondent no 2	
3	Mr. Rushabh H. Shah	Adv	Respondent No. 3 to 4	
4	Mr. Arvind Parikh	Adv	Petitioners	
<u>ORDER</u>				

Learned Advocate Mr. Arvind Parikh i/b J. Sagar & Associates present for Petitioners. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah present for Respondent No.1. Learned Advocate Mr. Rohan Shah present for Respondent No.2. Learned Advocate Mr. Rushabh Shah present for Respondents No. 3 and 4.

Both sides Counsel represented that settlement took place between the parties.

At request of both side Counsels^{to} report about the settlement.

List the matter on 28.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of November, 2017.